

C.P No. 26/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira

V/s.

Sunshine Global Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|  |                        |            |            |
|--|------------------------|------------|------------|
|  | Adv. Nandini Chitambar | For Mr     |            |
|  | Adv. Tarun Jain        | Petitioner | Tarun Jain |
|  | Adv. Nandini Chitambar |            |            |
|  | 1/b M. Hemant          |            |            |
|  | Adv. Mr Samir Malik    | R1, R2, R3 |            |
|  | Adv. Ms. Saumya Sharma | R1, R2, R3 |            |

**COMMON ORDER**

21. **MA 218/2017 IN CP NO. 86/241-242/NCLT/MB/MAH/2016**
22. **CP No.21/241-242/NCLT/MB/MAH/2017**
23. **CP No.22/241-242/NCLT/MB/MAH/2017**
24. **MA 219/2017 IN CP No.23/ 241-242/NCLT/MB/MAH/2017**
25. **MA 221/2017 IN CP No.23/ 241-242/NCLT/MB/MAH/2017**
26. **MA 91/2017 IN CP No. 25/ 241-242/NCLT/MB/MAH/2017**
27. **CP No. 26/ 241-244/NCLT/MB/MAH/2017**
28. **CP No.27/ 241-244/NCLT/MB/MAH/2017**
29. **CP No.160/ 241-244/NCLT/MB/MAH/2017**
30. **CP No.161/ 241-244/NCLT/MB/MAH/2017**

On having the Respondents already filed replies to the Applications pending, other side is at liberty to file rejoinder to these MA 218; MA 219 and MA 221 within 15 days hereof.

List this matter on 23.2.2018 for hearing.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)